DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI BINOY VISWAM (Kerala): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूं।

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

Need to include remaining tribal people under Scheduled Tribe category in the Union territory of Puducherry

SHRI S. SELVAGANABATHY (Puducherry): Hon. Chairman, Sir, I would like to plead for the inclusion of the left out four tribal communities under the list of Scheduled Tribes. They are Kattunayakan, Yerukula, Malaikurawan and Kurumans. All these four communities are desiring to be included in the list of Scheduled Tribes. Since 2016, the Government of Puducherry is pleading to include them in the list of Scheduled Tribes, but the Central Government has not given permission to include them in the list of Scheduled Tribes. They are living in clusters; they are living in the remote areas of Puducherry. They are not able to avail the facilities given to the Scheduled Tribes. They are also not able to avail of the reservation and other concessions given to them. Therefore, the Government of Puducherry has been pleading for a long time for inserting these four communities in the list of Scheduled Tribes. In this connection, the Government has formed a committee to study and

[RAJYA SABHA]

look into the matter and the Committee recommended the inclusion of five communities in the list of Scheduled Tribes. The State Government recommended this to the Central Government, but the Central Government included only Irular community in the list of Scheduled Tribes. In respect of inclusion of the remaining four communities which are now under the backward category, the Ministry of Tribal Affairs, the Government of India, sought for additional particulars from the Government of Puducherry. To submit the particulars, the Government of Puducherry had sought the assistance of an officer from the Central Government. The officer was deputed and he conducted inspection in all the areas for a week and submitted the report to the Central Government. But, so far, the permission is not given to include these four communities in the list of Scheduled Tribes. I request the hon. Union Minister of Tribal Affairs, through you, to kindly expedite the matter for getting the approval for inclusion of these remaining four backward communities in the list of Scheduled Tribes because they are the most deserving and we have to give them chance to avail of all the benefits. Thank you.

SHRI P. WILSON (Tamil Nadu): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

Need to give classical language status to Marathi

श्रीमती रजनी अशोकराव पाटिल (महाराष्ट्र) : *सभापति महोदय, मैं यहाँ इस बात को दोहराने के लिए खड़ी हूँ कि मराठी को शास्त्रीय भाषा का दर्जा दिया जाना चाहिए। कई जातियों और धर्मों के लोग मराठी बोलते हैं। मराठी ने कई पंथों, धर्मों, क्षेत्रों और संस्कृतियों को अपनाया है। मेरी मराठी भाषा का झंडा कंधे पर उठाए साढ़े बारह करोड़ लोगों की यह भावना है। फ़ादर स्टीफन्स ने

^{*} Hindi translation of the original speech delivered in Marathi.